



**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Core-4, 7<sup>th</sup> Floor, SCOPE Complex,**  
**Lodhi Road, New Delhi – 110003**

Dated: 6<sup>th</sup> February, 2024

**Notification**

There will be no sitting of Court-I comprising Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Ms. Seema Gupta, Technical Member (Electricity) on 06.02.2025 (afternoon session). The matters listed will be taken up for hearing as per the dates mentioned below:

<b>Sl. No.</b>	<b>From date</b>	<b>To date</b>
1	06.02.2025 (afternoon session)	Item 1 to 3 on 10.02.2025 Item 4 on 07.02.2025 Item 5 to 11 on 20.02.2025

Sd/-  
Dy. Registrar

**Copy to :**

PPS to Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson  
PPS to Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity)  
PPS to Hon'ble Ms. Seema Gupta, Technical Member (Electricity)  
PPS to Hon'ble Mr. Virender Bhat, Judicial Member  
PS to Ld. Registrar  
PS to Dy. Registrar (NS)  
Steno to Dy. Registrar (MJS)  
Notice Board  
Shri Jatin Chawla, Assistant